

C.A.No. 516 OF 1999
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....T.....R

ITEM NO.105 (MM) COURT NO. 9 SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO. 516 OF 1999@@
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Om Wati Gaur and Ors. ... Appellant (s)

Vs.

Jitendra Kumar and Ors. ... Respondent (s)

(With office report)

Date: 05-09-2002 This/These matter(s) was/were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE S.N. VARIAVA
HON'BLE MR. JUSTICE BRIJESH KUMAR

For appellant (s) Mr. Sudhir Kumar Gupta, Adv.(Not Present)

For respondent (s) Mr. VN Raghupathy, Adv.
for Mr. RD Upadhyay, Adv.

UPON hearing counsel, the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
Not today.

.SP1

(Alka Dudeja)
Court Master

(S. Krishnan)
Court Master